

its result so you please do not object to the authenticity of this question. We are ready to hold discussion on Article 370. Now, it is said that the *Yatra* should be suspended. Mr. Speaker Sir, Shri Ram Vilas Paswan can go on a *Nayag Yatra*...

MR. SPEAKER: We are discussing the law and order situation and can also discuss it.

SHRI ATAL BIHARI VAJPAYEE: But I am to give a personal clarification. Our friend Shri Rangrajan has said...

[English]

SHRIMATI GEETA MUKHERJEE (Panskura): Sir, he has referred to the Communist Members. So, I have a right to reply.

[Translation]

MR. SPEAKER: If, by doing so, every Member is given permission, then how this House will run?

(Interruptions)

SHRI ATAL BIHARI VAJPAYEE: Mr. Speaker, Sir, I was not waiting for any invitation for tomorrow's meeting but I received a phone call and Mr. Azad, who is sitting here, told me that I had been invited for the meeting so he asked me if I would be coming or not. I said that I had not received the invitation. Then I went to see the hon. Vice President since that appointment was already fixed. Therefore, I was not waiting for the invitation.

Mr. Speaker Sir, I would like to suggest that let us all go together to Srinagar on 26th January to hoist the flag. After completing the programme here in Delhi on 26th January, all the leaders of the political parties can go to Srinagar. The Government can make this programme. We want to go and if you accompany us then we will be glad.

[English]

MR. SPEAKER: Now papers to be laid.

13.04 hrs

PAPERS LAID ON THE TABLE

*Annual Report and Annual Accounts of the National Capital Region Planning Board for the year 1990-91*

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): I beg to lay on the table a copy each of the following papers (Hindi and English versions) under section 26 of the National Capital Region Planning Board Act, 1985:-

- (1) Annual Report of the National Capital Region Planning Board for the year 1990-91.
- (2) Annual Accounts of the National Capital Region Planning Board for the year 1990-91 together with Audit Report [Placed in Library See No. LT-918/91]

*Annual Report and review on the Working of the Working of the National Co-operative Consumers federation of India Limited, New Delhi*

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KMALUD-DIN AHMED): I beg to lay on the Table-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Consumers, federation of India Limited, New Delhi, for the year 1990-91 along with Audited Accounts.
- (2) A copy of the review (Hindi and